

TABULAR STATEMENT

APPELLANT WRITTEN SUBMISSIONS VS NOTES ON SUBMISSIONS

| S.No. | Written Submissions of Appellant | Para Nos. | Notes on submission NTPC Ltd Para Nos. and page No. |
|-------|---|--|---|
| 1. | Coal proposed to be used has not been tested for its characteristic and impact of the Radioactivity and heavy metals have not been studied by the project proponent and appraised by the EAC and MoEF & CC | (I) Para 6 to 9 Page No. 8 to 11 | Para 61 to 70 Page No. 20 to 23 |
| 2. | Cumulative impact assessment study on AAQ has not been done | (II) Para 14-26 Page No. 13 to 22 | Para 71 to 81 Page No 23 to 26 |
| 3. | Baseline Monitoring of AAQ has been falsely conducted | (III) Para 27-34 Page No 22 to 28 | Para 82 to 85 Page No 26 to 27 |
| 4. | False data on AAQ pollution has not been presented | (IV) Para 35-49 Page No. 28 to 37 | Para 86 to 91 Page No 27 to 30 |
| 5. | Project is located on a water body | (V) Para 50-53 Page No. 37 to 39 | Para 92 to 95 Page No 30 to 31 |
| 6. | Ground water and surface water in the project are polluted above the polluted standards | (VI) Para 54-65 Page No. 39 to 44 | Para 96 to 108 Page No 31 to 35 |
| 7. | Impact of ground water utilization activities has not been done | (VII) Para 66-70 Page No. 44 to 46 | Para 109 to 113 Page No 35 to 37 |
| 8. | Impact of ash pond on the ground water has not been done | (VIII) Para 71-78 Page No 46 to 53 | Para 115 to 124 Page No 37 to 42 |
| 9. | Feasibility of zero liquid discharge (ZLD) has not been evaluated and impact of the waste water has not been studied | IX Para 79-83 Page No 54 to 57 | Para 125 to 136 Page No 42 to 45 |

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| 10. | Impact of water from the proposed project has not been studied | X Para 84-87 Page No 57 to 59 | Para 137 and 143 Page No 45 to 46 |
| 11. | Environmental Impacts of FGD have not been studied | XI Para 88-93 Page No 59 to 61 | Para 144 to 158 Page No 47 to 51 |
| 12. | Hydro geological impacts have not been studied | XII Para 94-96 Page No 61 to 63 | Para 159 to 160 Page No 51 to 52 |
| 13. | Health Impacts of the proposed projects have not been studied | XIII Para 97-103 Page No 63 to 66 | Para 161 to 162 Page No 52 to 53 |
| 14. | Terms of reference issued for the EIA study have not been complied | XIV 104 to 116 Page No | Para 164 to 174 Page No 53 to 56 |
| 15 | The project proponent has not complied with the EC conditions on the existing thermal power plant | XV 117 Page No | Paras 175 to 184 Page No 56 to 58 |
| 16 | Non Application of mind by the EAC and MoEF &CC | XIV 127-136 Page No | Paras 185 to 189 Page No 58 to 59 |
| 17 | EC granted for the project is devoid of reasons | XVII 137-138 Page No | |

Dated at Chennai on this 3rd day of December 2020

Counsel for the 3rd Respondent